

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

34.

**CP/224(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES:

Mohan Tolaram Kukreja

Vs.

Manjeet Hotels Private Limited

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Gaurav Shrawat, Ld. Counsel for the Petitioner present. None present for the Respondent.
2. In view of the Appeal is pending before the Hon'ble NCLAT, this CP is adjourned to **26.09.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)